

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **17.12.2024** (TUESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 454/2024 For Urgent listing IA No. 1239/2024 For Additional docs. IA No. 1238/2024 For Stay IA No. 1240/2024 For Condone Delay IA No. 1241/2024	Dr. Yartagadda Krishna Mohan Vs Committee of Creditors Rep by State Bank of India, SAMB, Hyderabad & Anr.	Mr. Ramesh Kumar Chopra	
2.	Comp App (AT) (CH) (Ins) No. 456/2024 For Stay IA No. 1244//2024	S2Tech.com India Pvt. Ltd. Vs Birendra Kumar Agarwal, RP & Anr.	Mr. M Ramu	
3.	Comp App (AT) (CH) (Ins) No. 457/2024 For Condone Delay IA No. 1246/2024	Regional Provident Fund Commissioner-II Employees Provident Fund Organisation Vs K.Easwara Pillai Liquidator- Mathsraman Manufacturers and Traders Pvt. Ltd.	Ms. Revathi Manivannan	
4.	Comp App (AT) (CH) (Ins) No. 458/2024 For Exemption IA No. 1251/2024	Sai Syntex Co. Through its Special Power of Attorney Holder H.S. Shivakumar Vs Atlantic Spinning and Weaving Mills Ltd Through tis Liquidator, Sujata Chattopadhyay	Mr. Ankur Goel	

For Defects/Rectification

S.No.	e-filing No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	9805117/00504/2024	Padmakumar Mampilly Rajan & Anr. Vs Athulya Info Media Private Limited& Ors.		
6.	9805118/00780/2024	Ketan C Bagadia Vs Radhakrishnan Dharmarajan Liquidator of Nexus Electro Steel Ltd. & Anr.		
7.	9805118/01113/2024	Lieutenant Colonel Sandeep Dewan Vs Ootacamund Club & Ors.		
8.	9805118/01164/2024	Sh. H. Sadham Ali & Anr & Anr. Vs Umesh Garg		
9.	9805118/01096/2024	Rajaram Flour Mills Private Limited Represented by its Director Mr. Srinivasan Kumar Vs P Eswaramoorthy Liquidator of Shree Murugan Flour Mills Pvt Ltd.& Ors.		
10.	9805129/00952/2024	Govardhana Cotton Traders Vs Idupulapadu Cotton Mills Pvt. Ltd.		
11.	9805118/01099/2024	Resolutional Professional in Reliable Cashew-Mr. Ravindra Beleyur		
12.	9805130/00749/2024	Karne Ramesh Babu Vs Kalzen Contech Private Limited		
13.	9805118/00138/2024	RBL Bank Limited Vs Sical Logistics Limited		

14.	9805130/00079/2024	Sri P Venkateswara Rao Vs Bank of Baroda & Anr.		
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For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15.	Restoration App No. 14/2024 in TA (AT) No. 137/2021 (Comp App (AT) (Ins) No. 1236/2019)	Shri Jayaprakash Narayan Rao N.R Vs Metrocorp Infrastructure Ltd WITH	Mr. SM Vivekanandh	
16.	Restoration App No. 18/2024 in TA (AT) No. 138/2021 (Comp App (AT) (Ins) No. 1239/2019)	Karthik Kalevar & 14 Ors. Vs Metocorp Infrastructure Ltd	Mr. SM Vivekanandh	

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17.	Contempt Case (AT) No. 2/2022	Shri Venkat Sudhakar Saththur Vs Dictasol (India) Pvt. Ltd. & 10 Ors.	Mr. S Ram Babu	Mr.R Imayavaramban - R2
18.	Comp App (AT) (CH) (Ins) No. 121/2022 For Stay IA No. 285/2022	Dr. KV Rao Vs PP Bafna Ventures Pvt Ltd & Anr.	Mr. NP Vijay Kumar	Ms. Anitha Krishnamurthy- R1
19.	Comp App (AT) (CH) (Ins) No.192/2022 For Stay IA No.439/2022	Kalyan Muppaneni Vs K Computers & Anr. WITH	Mr. Pawan Jhabakh	Mr.Y Suryanarayana- R1
20.	IA No.441/2022 (For Condone Delay) in Comp App (AT) (CH) (Ins) No.193/2022 For Stay IA No.442/2022	Kalyan Muppaneni Vs K Computers & Anr.	Mr. Pawan Jhabakh	Mr. Y Suryanarayana- R1

21.	IA No. 670/2024 (To implead) in Comp App (AT) (CH) No. 23/2024 For Exemption IA No.382/2024 For Stay IA No.383/2024 For Directions IA No. 1178, 1179 & 1247/2024 For Urgent Hearing IA No. 1180/2024	Nagarjuna Agro Chemicals Pvt. Ltd & 3 Ors. Vs Shrikant Gopilal Rathi & 3 Ors. WITH	Mr. MV Swaroop	Mr. K Gowtham Kumar/Caveator
22.	Comp App (AT) (CH) No. 33/2024 For Stay IA No. 581/2024 For Exemption IA No. 582/2024	Shrikant Gopilal Rathi & 2 Ors. Vs Nagarjuna Agro Chemicals Pvt. Ltd & 7 Ors. WITH	Mr.CV Shailandhran	Mr. MV Swaroop- R2- R4
23.	Comp App (AT) (CH) No.37/2024 For Stay IA No. 660 & 661/2024 For Direction IA No. 1249/2024	Nagarjuna Agro Chemicals Private Limited & 3 Ors. Vs Shrikant Gopilal Rathi & 4 Ors. WITH	Mr. TK Bhaskar	
24.	Comp App (AT) (CH) No.43/2024 For Stay IA No. 736 & 737/2024 For Direction IA No. 1248/2024	Nagarjuna Agro Chemicals Pvt. Ltd & 3 Ors. Vs Shrikant Gopilal Rathi & 4 Ors	Mr. TK Bhaskar	
25.	IA No. 1153/2024 (To implead) in Comp App (AT) (CH) No. 54/2024 For Stay IA No. 810/2024 For Exemption IA No. 811/2024	Vsoft Technologies Pvt. Ltd. & 2 Ors. Vs Vsoft Holdings LLC & 3 Ors.	Mr. Suhrith Parthasarthy	Mr. Saikat Mukherjee- R1
26.	IA No. 1115/2024 (For Condone Delay), IA No. 1112/2024 (Delay in refiling) & IA No. 1114/2024 (For Additional docs) in Comp App (AT) (CH) (Ins) No. 408/2024 For Stay IA No. 1113/2024	Ch. V.N. Raghurama Gupta Vs Ceasan Glass Pvt. Ltd & 2 Ors.	Dr. SV Rama Krishna	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
27.	TA (AT) No. 262/2021 (Comp App (AT) No. 01/2020)	Adita Bio Sys Pvt. Ltd. & 3 Ors. Vs Suhas Yeled Sharanabasappa & Anr.	Mr. CS Naman G Joshi	
28.	Comp App (AT) (CH) (Ins) No. 351/2023	Harkirat Singh Bedi & Anr. Vs Velayudham Jayavel & 2 Ors.	Mr. S Ajesh Kumar	Ms. Poornima Hatti R1
29.	Comp App (AT) (CH) No. 13/2024	BRS Health and Research Institute Pvt. Ltd. Vs Dr. Bavaguthu Raghuram Shetty & 2 Ors.	Mr. K Gaurav Kumar, CS	Ms. I. Kalaivani, PCS- R1-R3
30.	Comp App (AT) (CH) No. 34/2024	John Frederick Powath & Anr. Vs Dhanam Publications Pvt. Ltd & 4 Ors.	Mr. Jagan Abraham M George	Mr. Prasad Vijayakumar
31.	Comp App (AT) (CH) No. 36/2024 For Exemption IA No. 616/2024 For Stay IA No. 617/2024	Casino Hotels Ltd. & 10 Ors. Vs KC Thomas & 37 Ors. WITH	Mr. TK Bhaskar	Dr.KS Ravichandran, PCS
32.	Comp App (AT) (CH) No. 44/2024 For Urgent Hearing IA No. 747/2024 For Directions IA No. 1032/2024	KC Thomas & 37 Ors. Vs Casino Hotels Ltd. & 11 Ors	Dr.KS Ravichandran, PCS	Mr. TK Bhaskar
33.	Comp App (AT) (CH) No. 42/2024 For Stay IA No. 735/2024	Vijaya Hospitality and Resorts Limited Vs Saira Thampi Krishna & 9 Ors	Mr. CV Shailandran Mr.Vikram Veerasamy	
34.	Comp App (AT) (CH) (Ins) No. 63/2024 For Stay IA No. 190/2024	Narayan Maheshwari Vs Kavitha Surana, Liquidator of Shri Veerganapathi Steels Pvt. Ltd. & Anr.	Mr. TK Bhaskar Mr. Mayan H Jain	Mr.Sathiyarayanan - R1
35.	Comp App AT) (CH) (Ins) No. 201/2024 For Urgent Hearing IA No. 548/2024	Mallidi Varahagiri Reddy & Anr. Vs Smilecare Multispecialty Hospitals India Pvt. Ltd. & 3 Ors.	Ms. K Subbu Ranga Bharathi	Ms. JVL Bharati- R1 R2 Mr. Arvind Rajagopal- R4

36.	Comp App (AT) (CH) (Ins) No. 313/2024 For Stay IA no. 833/2024	The Sales Tax Officer, Tax Payer Service Circle, SGST Dept. Vs Mr. Jasin Jose & 2 Ors.	Mr. EK Kumaresan	Mr. Akhil Suresh- R1
37.	Comp App (AT) (CH) (Ins) No. 396/2024	T Sathisan Monitoring Committee Chairman, Splendid Metal Products Ltd. Vs Invent Assets Securitisation & Reconstruction Pvt. Ltd.	Mr. T Ravichandran	Ms. Aakanksha Nehra

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
38.	TA (AT) No. 120/2021 (Comp App (AT) No. 350/2019)	S.R. Mohan & Anr. Vs Duvalla Deekshitulu & 10 Ors.	Mr. Kiran BS	Mr. Ankur Mittal- R7 Mr. Nishanth Patil R11
39.	Comp. App (AT) (CH) (Ins) No. 294/2021 For Exemption IA No. 626/2021	M.G. Mohan Kumar & 2 Ors Vs American Road Technologies & Solutions Pvt Ltd.	M/s Poovayya & Co Mr. Tejpal Singh Rathore	Mr. KK Vijay Vigneshwar
40.	Comp App (AT) (CH) (Ins) No. 348/2022 For Exemption IA No.779/2022 For Stay IA No.781/2022	Industrial Venture Capital Ltd. Vs MV. Gangadharan, Member of the Monitoring Committee & Former RP of Neptune Inflatables Ltd. & Anr. WITH	Mr. Abhishek Raman	Mr.AG Sathyanarayana R1 Mr. Rohan Rajasekaran-R2
41.	Comp App (AT) (CH) (Ins) No.372/2022 For Exemption IA No.872/2022 For Stay IA No.873/2022	VGP Finances Ltd. Vs Mudappalur Varieth Gangadharan, RP of Neptune Inflatables Ltd & Anr. WITH	M/s Shivakumar and Suresh	Mr.AG Sathyanarayana R1 Mr. Rohan Rajasekaran-R2
42.	Comp App (AT) (CH) (Ins) No. 295/2023 For Stay IA No. 910/2023	Amrex Marketing Pvt. Ltd. Vs Mudappalur Varieth Gangadharan, Erst. RP of Neptune Inflatables Ltd. & Anr.	Ms. Niharika Ahluwalia	Mr.AG Sathyanarayana R1 Mr. Rohan Rajasekaran-R2

43.	Comp App (AT) (CH) (Ins) No. 375/2022 For Exemption IA No. 880/2022	Nippon Life India AIF Trustee Pvt. Ltd. Vs Dhanalakshmi Aswatha	Mr. P Raj Kumar Jhabakh	Ms. Amritha Jain
44.	Comp App (AT) (CH) (Ins) No. 44/2023 For Stay IA No. 158/2023	VV Raghupathi Rao Vs Bank of Maharashtra & Anr.	Mr. TVL Narasimha Rao	Mr.T Ravichandran R1
45.	Comp App (AT) (CH) (Ins) No. 79/2023 Leave to file IA No.286/2023 For Stay IA No.285/2023	Patibandla Srinivas Babu Vs Kammula Prabhakar Rao, RP of Makro Cast Pvt. Ltd. & Anr	Mr. Krishna Ravindran	Mr. Varun Srinivasan- R1 Mr. Adithya Reddy R2
46.	Comp App (AT) (CH) (Ins) No. 329/2023 For Stay IA No. 994/2023 For Exemption IA No. 995/2023 To Adv. Hg. IA No. 1200/2024	V. Mahesh, Suspended Director of the Karvy Data Management Services Ltd. Vs Allied Hi-tech Industries Pvt. Ltd. & 2 Ors.	Mr. CV Shailandhran Mr. Jerin Asher Sojan	Mr. Mayan H Jain R1 Mr. Bendi Raviteja R2 & R3
47.	Comp App (AT) (CH) (Ins) No. 437/2023	Asset Reconstruction (India) Company Limited Vs Manyata Developers Pvt. Ltd.	Mr. G Vivekanand	Ms. R Moneshaa
48.	Comp App (AT) (CH) (Ins) No. 01/2024 For Stay IA No. 3/2024 For Exemption IA No. 4/2024 To Adv. Hg. IA No. 963/2024	Radiant Corporation Pvt. Ltd. Rep by its Authorized Representative K.V.V. Janardhana Rao Vs Gullapalli Kishore Babu Chairperson of the Monitoring Committee of Jeevan Polymers Pvt. Ltd. & Anr.	Mr. Ch. Siddhartha Sarma	Ms. JVL Bharati- R1 Mr. Manjeet Bucha, CS- R2

02.00 PM

**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Naresh Salecha, Member (Technical)**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Review App No. 01/2023 in Comp App (AT) (CH) (Ins) No. 361/2022 IA No.827, 828/2022 For Amendment IA No. 77 & 139/2024	Wind Construction Ltd Vs Ebenezar Inbaraj WITH	Ms. Abitha Banu	Mr. B Thilak Narayan
2.	Review App No. 02/2023 in Comp App (AT) (CH) (Ins) No. 360/2022 IA No. 825, 826/2022 For Amendment IA No. 78 & 140/2024	Wind Construction Ltd Vs Ebenezar Inbaraj	Ms. Abitha Banu	Mr. B Thilak Narayan

After rising of 2pm-Chennai Bench

**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 309/2024 For Stay IA No 829/2024	Raghava Square Pvt. Ltd. Vs IVRCL Ltd. & Anr. WITH	Mr. Mayan H Jain	Mr.Nityavendhan K R1 R2
2.	Comp App (AT) (CH) (Ins) No. 310/2024 For Stay IA No. 828/2024	Raghava Square Pvt. Ltd. Vs IVRCL Ltd. & Anr	Mr. Mayan H Jain	Mr.Nityavendhan K R1 R2

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "**Mentioning-Name**".
3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in